**श्री रामेश्वर सिंह :** . . . (व्यवधान) आपको हम से नफरत है । . . . (व्यवधान)

**श्री उपसभापति :** आप बैठिये । मुझे कोई नफरत नहीं है ।

**श्री रामेश्वर सिंह :** मेरी शक्ल से आप नफरत करते है ।

**श्री उपसभापति :** मैं आपकी शक्ल से तो मुहब्बत करता हूं । लेकिन . . . . . (व्यवधान) . . . .

SHRI SHRIDHAR WASUDEO DHABE: I have got a point of order.

MR. DEPUTY CHAIRMAN: No, no, please sit down. Yes, Mr. Kulkarni.

SHRI SHRIDHAR WASUDEO DHABE: It is already 1 O'clock. Why not have lunch from one to two? Everyday we are sitting beyond 1 O'clock.

MR. DEPUTY CHAIRMAN: No, no. Yes, Mr. Kulkarni.

SHRI ARVIND GANESH KULKARNI: I do not find the Minister of Education here.

MR. DEPUTY CHAIRMAN: We have received a letter from the Minister concerned that the subject that is covered in this Calling Attention is being dealt with by Shri Buta Singh. Therefore, he will reply to all the points that will arise out of this Calling Attention.

---

## CALLING ATTENTION TO A MATTER URGENT PUBLIC IMPORTANCE

### Progress made in the Preparations for the Asian Games.

SHRI ARVIND GANESH KULKARNI: (Maharashtra): Sir, I call the attention of the Minister of Education and Social Welfare to the progress made in the preparations for the Asian Games in view of the reported structural defects in the design of the cover slab of the main Stadium as well as the swimming pool and the steps taken by Government to streamline the functioning of various agencies engaged in the work.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): Mr. Deputy Chairman, Sir, 9th Asian games were allotted to India in the year 1976 but on account of the change of Government we could not start preparing for the next Asiad to be held in Delhi, in 1982.

It was again towards the end of 1980 that the preparation for the 9th Asian games were taken in hand in all seriousness. We are engaged in completing the task in two years which would have normally been completed in four years.

The work of construction of Stadia, including the Swimming Pool, to be used for Asian Games, 1982 is proceeding satisfactorily and is expected to be completed according to schedule.

The main Stadium at Lodhi Road will be an open air stadium. There is, therefore, no question of any defects in the design of its 'cover slab'.

There have been doubts about the roof design of the Swimming Pool being constructed in Talkatora Gardens for Asiad 1982. Some experts suggested certain modifications to strengthen the roof structure; but, it was considered hazardous to accept them without thoroughly rechecking the same. Such an exercise would have taken a minimum of three to six months; and, during this period the work of construction would have remained suspended. As swimming is a mandatory sport and no chances could be taken with the timely completion of the Swimming Pool Complex. the matter was carefully considered in all its aspects by

the Steering Committee in consultation with the Special Organising Committee. In view of the fact that there is no mandatory requirement for a closed pool and in view of the fact that the Swimming Federation of India also foresaw no difficulty in holding the competitions in an open pool the Special Organising Committee recommended an open pool. The New Delhi Municipal Committee have accordingly been asked to re-adjust their plans, designs, and estimates to provide for an open Swimmining Pool for the Asian Games, 1982. The NDMC have assured that the Swimming Pool Complex with this change will be completed in all respects by the end of June, 1982. A number of Committees with cross sectional representation have been set up by the Steering Committee as well as the Special Organising Committee for Asian Games to ensure proper coordination and timely and economical completion of all the projects.

In order to streamline the functioning of the various agencies engaged in the work and to coordinate their activities a Coordinator for Asian Games, 1982, has also been functioning since August, 1980.

MR. DEPUTY CHAIRMAN: We shall continue the Calling Attention after lunch.

The House then adjourned for lunch at ten minutes past one of the clock.

---

The House reassembled after lunch at two minutes past two of the clock, **Mr. Deputy Chairman** in the Chair.

SHRI ARVIND GANESH KULKARNI: Sir, while going through the Statement read by the hon. Minister, one gets at the conclusion that the objections and doubts raised in the course of a previous Calling Attention on the 18th June, 1980, when many Members from this side and the other side also raised many issues as regards architecture and the total capital investment in this project, have been confirmed. I do not want to quote because then I will be taking more time. But by and large, I remember two or three points which were made at that time. I am not going to quote, as I said, but for information sake I would say that the cost of the project, Asiad Project as it is called, at that time was estimated to be between Rs. 26 crores and Rs. 30 crores. Secondly, we raised many items about the necessity of such a huge expenditure. When mere Rs. 100 crores could provide fresh drinking water to 2 lakh villages, why is it necessary to spend so much money, at this scale? A simple design for all the disciplines needed by the Asian Games Federation, can be made. An amaturish effort was made by the Ministry concerned. About 21 disciplines are now included. The total expenditure, I think, is on a gigantic scale.

Then, Sir, leaving aside the doubts about the architecture because every time it is felt that it is politicalisation we raised the point whether Mr. Das who was concerned with the stadium, was really competent enough to take this job. The committee which was appointed by the NDMC had decided otherwise.

Anyway, these are the problems of the past. Now the Asiad is a *fait accompli*, and we have to prepare for the Asiad games and have the necessary facilities. I am not against the holding of the Asiad because I do not have that view of a political party whether it is a motor car rally or the games. There are so many international obligations of a country, and one has to meet them. But the moderation required in expenditure of a country like ours, was necessary. But, anyway, is was decided.

[Shri Arvind Ganesh Kulkarni]

What I am thinking is that all the troubles started when Mr. Jagmohan who was at that time the Lt. Governor of Delhi, was interested in granting the architectural contract for building the large complex etc. Sir, although Mr. Jagmohan is a wise person, he should not have been asked to look into this because he is not the proper person to do so. But it was so decided.

Sir, another aspect is, as the Minister himself has stated, that they have, it seems, taken decisions on certain issues, like doing away with the covering of the Swimming Pool. That is one of the good things that they have decided so that a lot of expenditure which is not required as per the rules, will be saved.

Then, Sir, there is another thing which the Minister did not mention. He says that the Swimming Pool is an open Swimming Pool with no cover. But I think there is another practising Swimming Pool which is meant to be a covered and air-conditioned unit. Is it a fact or has the air-conditioning of the practising Swimming Pool has also been done away with and can the proper conditions be maintained?

Then, the Minister was very silent and very discreetly silent about the Indraprastha Stadium. He spoke about the Lodi Stadium Swimming Pool. What about Indraprastha? I think, if I mistake not, it will have 30,000 seating capacity and will be fully air-conditioned. There also Mr. McCorski was called. Who called him? Did Mr. McCorski and Prof. O. P. Jain of the IIT, after the computer projection, came to the conclusion that the structure was miserably unsafe as far as the Swimming Pool is concerned? As regards the Indraprastha Complex, what will the Minister say? It was very adversely commented upon by us on the 18th of June through the Calling Attention. And we said that there were only three or four such structures in the world, that India need not compete with them, that India could have its own style and its own architects and we could have a better thing. But you know, this cover and fully air-conditioning it—that was Mr. Jagmohan's idea or whose idea, I do not know—and a capacity of 30,000... (*Time-bell rings*) Sir, another three or four points I have to make. I have only...

MR. DEPUTY CHAIRMAN: Today's time is very short because... (*Interruptions*)

SHR ARVIND GANESH KULKARNI: I know it. This is important... ...

MR. DEPUTY CHAIRMAN: Everything is important. You put your questions briefly.

SHRI ARVIND GANESH KULKARNI: For this capacity of 30,000 and for totally air-conditioned it, I would like to know whether you have got electricity available for this purpose. That is number one. And secondly, I would like to know whether the opinions of Mr. McCorsky and Mr. Jain still differ on the question of safety, because there is an article, an investigative article in *India Today* on the Asian Games edifice complexes and they have brought out many weaknesses in the structure and in the management. Now, if it is going to be air-conditioned, compartmentalisation will have to be made and how is the Government going to achieve this and at what cost? Sir, I also want to know whether the difference of opinion between Mr. McCorsky and Mr. O. P. Jain has been resolved. Then I want to know very specifically from the Minister about the cost because the cost escalations, they say, have gone up to Rs. 700 crores I do not know whether it is a fact. Previously, on the 18th June, 1980 it was given as Rs. 30 crores. In 1976 it was Rs. 10 crores. Will the Minister come out with the present break-up of cost on the three stadiums, stadium-wise—Indraprastha, Lodhi Road and Swimming Pool—secondly, for Raj Ghat and thirdly, for cycling. Then regarding the Siri Village, as it is called, what is the investment to be made in that?

Fourthly, what is the investment for the other complexes concerned directly with the Asian Games? Fifthly, what investment the NDMC is going to make on these fly-overs and improvement to the Delhi Metropolitan area? Sixthly, regarding the hotel complexes which are coming up, we learn that the IFC and the other financial institutions have pleaded their inability to help. Now, with regard to the Windsor Place hotel, this Suri hotel and many other hotels, I would like to know whether the Government proposes to finance them and, if so, how the money has been provided for it.

MR. DEPUTY CHAIRMAN: That will do.

SHRI ARVIND GANESH KULKARNI: Then the point comes in as to whether this total investment of Rs. 700 crores is worthwhile—I am subject to correction on this—about Rs. 200 crores for the Asian Games complex and Rs. 500 crores for beautifying the Delhi Metropolitan area.

Sir, the last point which I wanted to make is, it seems that a total mess has been created of the management. Now it has been mentioned here that very recently a committee, SOC, has been appointed and Mr. Buta Singh is the Chairman of the committee and very eminent personalities like Rajiv Gandhi and Arun Nehru are there. I think perhaps those persons who are concerned with efficient management can do better. But my question is whether investment of this colossal nature is really necessary. Then I want to know whether the Minister guarantees that the ASIAD stadium and all the facilities will be ready before him. If the investment overshoots the estimates made, how is the Government going to make good the loss of those who are investing money? The Minister should also kindly tell us whether there will be any effect whatsoever not only on the games but on the competitors coming from thirty countries. And what was the necessity of the Steering Committee of the ASIAD to include all twenty-one disciplines when actually the AGF has only decided to have eight disciplines? What was the necessity to take this decision? The Minister is a young Minister, a dynamic Minister. I believe that he will pay proper attention to these questions. We should not become a laughing stock in the eyes of the world.

SHRI BUTA SINGH: Mr. Deputy Chairman, the hon. Member has mentioned certain figures about the total investment and figures pertaining to an earlier discussion through a Calling Attention in this House in June 1980. I am afraid both the figures mentioned by the hon. Member are not correct. It was at no stage given out that Rs. 26 to 30 crores were required for conducting the games, as has been mentioned by the hon Member just now...

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): What was the figure then?

SHRI BUTA SINGH: I am replying to the hon. Member's question there...

SHRI ARVIND GANESH KULKARNI: I do not want to cross-examine, but it is on record...

SHRI BUTA SINGH: These are the figures which have been mentioned by the hon. Member—whether the figure givn by him that the total investment is coming to the tune of Rs. 700 crores is correct. He has asked me to give him some figures. May I give, with your permission, Sir, the break-up of the figures that are with me as approved by the Cabinet?

SHRI ARVIND GANESH KULKARNI: I want the actuals.

SHRI BUTA SINGH: Actually these are the figures. We have to go by the figures. For the Asian Games there

[Shri Buta Singh]

are two kinds of expenditures involved. One is creating facilities and the other is the actual conduct of games. For creating facilities I am giving the break-up of figures stadium-wise:

New stadium to be constructed at Lodhi Road Complex including the electric sub-station will cost about Rs. 16.21 crores.

Indoor stadium at Rajghat Sports Complex will cost from the Government of India Rs. 6 crores, and from the DDA Rs. 9.35 crores; that means, total Rs. 15.35 crores.

For the accommodation at Pragati Maidan for holding the boxing and table tennis...

SHRI ARVIND GANESH KULKARNI: Indraprastha has come in. That is Rajghat.

SHRI BUTA SINGH: Yes, that is Rajghat. It is called Indraprastha.

It is Rs. 1.25 crores.

New cycle track at Rajghat Rs. 1 crore.

Renovation of National Stadium Rs. 2.71 crores.

New lawn tennis at Hauz Khas Rs. 0.20 crores.

New shooting range to be constructed Rs. 0.70 crores.

New swimming pool to be constructed at Talkatora Gardens Rs. 6.50 crores from the Government of India and Rs. 2.75 crores from the NDMC.

Improvements of existing stadia in Delhi to be used—that means, a number of stadia are to be renovated—the total amount is Rs. 2.50 crores.

All these sums up to Rs. 48.93 crores. This is for providing facilities for the Ninth Asian Games to be held in Delhi...

SHRI JAGDISH PRASAD MATHUR: What was the date and what was the year of that approval or that decision?

SHRI BUTA SINGH: This was the only decision given by the Cabinet. There was no other decision.

SHRI JAGDISH PRASAD MATHUR: What was the date? What was the year? It makes a lot of difference?

SHRI BUTA SINGH: This was in the year 1980.

SHRI ARVIND GANESH KULKARNI: What about the escalation? You add escalation in the costs now.

श्री जगदीश प्रसाद माथुर : आप अप्रूव कर दीजिए एक करोड़, लेकिन वह दो साल में हो जायेगा 4 करोड़ ।

SHRI BUTA SINGH: No escalation. We are doing our best to live within the Budget and I assure this House that in the execution of this project we will make a proper check on the expenditure and within the Budget we will be able to provide all these facilities.

SHRI ARVIND GANESH KULKARNI: You are overstating.

SHRI BUTA SINGH: For organisation of the games, for providing staff, for organising arts exhibitions and for other miscellaneous items Rs. 6 crores, for health and sanitary arrangements, Rs. 0.73 crores, for security and law and order Rs. 1.50 crores, for communication and information Rs. 4.20 crores, for equipment Rs. 2 crores, for preparation of the Indian team Rs 1.50 crores, for furnishing of the sports village Rs. 1.50 crores and for transport Rs. 0.60 crores. The total comes to Rs. 18 crores. If we put together both these items the total cost comes to Rs. 66.93 crores. This is the amount which has been granted by the Cabinet.

The hon. Member raised some other points also. The escalation and other things can be worked out only at a time when the projects are complete. But as I said, we are trying to live within this budget.

He raised the point of swimming pool also. There is a practice swimming pool which has been provided in the complex. That practice swimming pool is underground and it has been airconditioned and necessary arrangements have been made.

He mentioned the name of Mr. Jagmohan ...

SHRI ARVIND GANESH KULKARNI: Because he was in the Committee ...

SHRI BUTA SINGH: Let me remind the hon. Member that it is not one person who was in the Committee. Government of India constituted a steering committee which is a very high-power committee with all the powers of the Cabinet to organise, to execute, to plan and to make funds available for these Asian Games. Mr. Jagmohan is one of the Members among so many. Why Mr. Jagmohan's name alone is dragged in, I do not know. I think it was mentioned wrongly.

About the controversy with regard to Mr. Makowsky and Dr. Jain, I think the hon. Member is confused. Dr. Jain made a report only on the swimming pool whereas Mr. Makowsky report was on the indoor stadium at Rajghat. There were no differences of opinion because both related to different areas. One was the swimming pool and the other was the Indoor Stadium at Rajghat. We cannot mix both the things. Both the reports are available and we are taking steps to see that whatever has been recommended by these two experts is taken into consideration at the time of erection of these two arenas.

**श्री नागेश्वर प्रसाद शाही** (उत्तर प्रदेश) : श्रीमन्, यह एशियाई खेलों का मामला....

**श्री जे० के० जैन** (मध्य प्रदेश) : ये तो एशियन गेम्स के पहले ही विरोधी रहे हैं, इनकी पार्टी विरोधी रहीं, इनके नेता विरोधी रहे, चरणसिंह ने बयान दिया, इनको तो नहीं बोलना चाहिए कम से कम .... (व्यवधान)

**श्री रामेश्वर सिंह** : मैं यह नहीं कहना चाहता, हमारे नेता तो विरोधी रहे और जो नेता करा रहे हैं वह एशियन खेलों के फंड से पचासों करोड़ कमीशन कमाने के लिए करा रहें हैं। ....(व्यवधान)

**श्री जे० के० जैन** : इनको हिस्सा चाहिए। ....(व्यवधान)

**श्री नागेश्वर प्रसाद शाही** : हर स्टेज पर कमीशन कमा रहे है, अपनी पार्टी के इलैक्शन फंड को मजबूत करने के लिए सारे ठेकेदारों से कमीशन ले रहे हैं। इसलिए एशियन खेल, खेल खेल में बिगड़ रहा है।

श्रीमन्, अब मैं विषय के ऊपर आ रहा हूं जब से यह तय हुआ एशियाई खेलों का फैसला हुआ, तब से मामला दुविधा में पड़ा हुआ है और उस समय कहा गया कि 30-35 करोड़ रुपया खर्च होगा। जिस समय शुरु शुरु में भारत सरकार ने स्वीकार किया कि एशियाई खेल करायेंगे उस समय कहा गया कि 30-35 करोड़ रुपया खर्च होगा और अब सरकारी तौर पर कबूल किया जाता है कि सारा खर्चा साढ़े तीन सौ करोड़ का होगा।

**श्री उपसभापति** : यह तो सुना दिया।

**श्री नागेश्वर प्रसाद शाही :** जो सुना दिया उसमें सब कुछ शामिल नहीं है। अभी कितने फलाई-ओवर बन रहे है, रिंग रेल बन रही है, जो दर्शकों को ठहराने के लिए ठिकाने बन रहे है, उसमें यह शामिल नहीं है। यह खाली स्टेडियम का खर्चा बता दिया गया। यह नहीं बताया कि इमरजेंसी के तौर पर लोहा पोर्ट किया गया है, सीमेंट इम्पोर्ट किया गया है केवल एशियाई खेलों के लिए वह सारा कास्ट क्या पड़ी, यह नहीं बताया गया। जो टोटल खर्चा इनकी ओर से बताया जाता है वह साढ़े तीन सौ करोड़ रुपयों का है। लेकिन दूसरे जानकार लोगों को कहना है कि यह 7 सौ करोड़ रुपयों से भी ज्यादा हो जाएगा और सन् 1982 के नवम्बर तक हजार करोड़ तक भी जा सकता है.... (**व्यवधान**) श्रीमन्, आप श्री सीताराम केसरी को इनको कंट्रोल करने के लिये कहिये। आप से तो ये कंट्रोल नहीं हो पाये है।

**श्री उपसभापति :** मैं तो कंट्रोल करने की कोशिश करता हूं। लेकिन कुछ लोग मानते ही नहीं हैं।

**श्री नागेश्वर प्रसाद शाही :** श्रीमन्, मेरा कहना यह है कि जब जनता सरकार आई तो दो साल तक यह कहा गया कि यह नहीं होगा। आज सबसे बड़ा सवाल यह है कि इनके इंजीनियर, आर्किटेक्ट और ठेकेदार, ये सभी कहते है कि ये सब काम प्रेसक्राइब टाइम में कम्पलीट नहीं होंगे। जब सन् 1980 में श्रीमती गांधी सत्ता में आई तो उन्होंने फैसला किया कि यह जरूर होगा। मुझे जानकारी है कि संबंधित अधिकारियों ने यह राय दी है कि नम्बबर, सन 1982 तक ये सब काम पूरे नहीं हो सकते है। जितना कंस्ट्रक्शन करना है उसमें काफी समय लगेगा श्रीमती गांधी ने इसको प्रेस्टिज का मामला बना दिया। उन्होने कहा कि इसको जरूर करना है इसका नतीजा यह है कि जब कोई काम 5 साल में करना होता है तो उसको दो साल में कम्प्लीट करने के लिए कहा जाता है तो ऐसे मामलों में हर तरह के घपले होते हैं। सूचना तो यह मिल रही है कि जैसा कि ब्रिटिश एक्सपर्ट ने कहा है हमारा जो इन्डोर स्टेडियम बन रहा है वह एकोरडिंग टू एप्रूव्ड डिजाइन और मेप नहीं बन रहा है। उसका कंस्ट्रक्शन डिफेक्टिव है। आज रोज यह चर्चा हो रहा है कि यह सारा जो कंस्ट्रक्शन का काम चल रहा है उसमें एन०डी०एम० सी० डी०डी०ए० और दूसरे महकमें काम कर रहे हैं और उनमें हर स्टेप पर झगड़े हो रहे हैं। इसमें सबसे गम्भीर बात यह है कि इनमें हर स्टेज पर यह कोशिश चल रही है कि कौन कितना पैसा कमा ले। जब कोई काम इमरजेन्सी बेसिस पर होता है, जल्दी जल्दी में होता है तो ठेकेदारों को और दूसरे लोगों को मौका मिल जाता है कि ज्यादा से ज्यादा घपला करें। आज दूसरे सारे काम ठप्प पड़े हुए हैं। यू०पी० सीमेंट से स्टार्व कर रहा है अभी वहां के सप्लाई मिनिस्टर आए थे, उन्होंने स्टेटमेन्ट दिया है कि यू०पी० को जितना सीमेन्ट मिलना चाहिए था उतना नहीं मिल रहा है। यू०पी०का जो कोटा है। उसका 3/4 एशियन गेम्स के लिए डायवर्ट कर दिया गया है और सिर्फ 1/4 यू०पी० को मिल रहा है यही हालत दूसरी स्टेटों की भी है। इसके बाजूद हालत यह है कि जो लोहा, सीमेन्ट और दूसरी चीजें मिल रही हैं ब्लैक हो रहा है। सब-स्टैन्डर्ड लोहा और सीमेन्ट इस्तेमाल हो रहा है सब-स्टैडर्ड सीमेन्ट और खराब किस्म का लोहा इस्तेमाल हो रहा है श्रीमन्, इंजीनियरों का कहना है कि ईटें जो इस्तेमाल हो रही है वह सब-स्टैंडर्ड की इस्तेमाल हो रही हैं ईटों की परीक्षा यह होती है श्रीमन् कि इसके लिये ब्रिक्स स्ट्रेन्थ टेस्ट होता है। जो ईटें इस्तेमाल होती है उनकी स्ट्रेन्थ का टेस्ट होता है और उस टैस्ट के अनुसार ईटें जो है अकार्डिग टु दि प्रिसक्रिप्शन नहीं हैं और सब-स्टैंडर्ड ईटें है। इसी तरह श्रीमन्, जो मसाला

इस्तेमाल होता है, सीमेन्ट, बजरी और सुरखी, जो मशीनों पर मिलाने के बाद ब्रिक बनती है, उस मसाले के टेस्ट के लिये क्यूबस बनती हैं और उस मसाले को 24 घंटे पानी में डालकर टेस्ट करते है और वे क्यूबस टेस्ट होती है कि मसाला अप टु द मार्क है या नहीं। श्रीमन्, मुझे बताया गया कि आज तक इन मसालों के जितने ही क्यूबस टेस्ट हुए है वे खराब पाये गये हैं। इतना मसाला इस्तेमाल हो रहा है बिल्डिंग बनाने में यह सब खराब मसाला इस्तेमाल हो रहा है। इस बात का अप्रिहेंसन है जो कि खतरे की बात है। श्रीमन् यह इस देश के लिये कलंक की बात हो जायेगी अगर खेलों के होते समय एक भी बिल्डिंग कोलेप्स हो जाये। जिसके अन्दर हजारों खिलाड़ी और दर्शक रहेंगे ऐसा स्टेडियम अगर कोलेप्स हो गया तो यह देश के लिये बहुत बड़े कलंक की बात होगी और देश की यह काली चादर धुल नहीं पायेगी।

**श्री उपसभापति :** सब आ गया। अब इस बात को छोड़ दीजिये।

**श्री नागेश्वर प्रसाद शाही :** इसका जवाब दिया जाना चाहिए। यह बहुत बड़ा सवाल है इसमें इन ठेकेदारों ने जो....

**श्री उपसभापति :** कुछ स्पेसिफिक दीजिये जब आप इतना कह रहे है।

**श्री नागेश्वर प्रसाद शाही :** स्पेसिफिक दे रहा हूं। माननीय बूटासिंह जी विद्याचरण शुक्ल के बाद आये। वहां पर दिक्कत यह है कि..

**श्री बूटा सिंह :** मैं पहले भी था, विजय कुमार मल्होत्रा के वक्त में भी था।

**श्री नागेश्वर प्रसाद शाही :** विद्याचरण शुक्ल....

**श्री उपसभापति :** आप सवाल पूछिये।

**श्री नागेश्वर प्रसाद शाही :** उनकी जगह पर नहीं आये।

**श्री बूटा सिंह :** उनकी जगह पर आया हूं। मैं पहले भी था। पहले जूनियर था और अब सीनियर हूं। मैं अपनी पूरी जिम्मेदारी निभाता हूं। मैं जहां भी रहता हूं मेरी जिम्मेदारी में कोई फर्क नहीं पड़ता।... (व्यवधान)...

**श्री उपसभापति :** मंत्री जी को जवाब देने दीजिये।

**श्री नागेश्वर प्रसाद शाही :** श्रीमन्, मेरा सवाल यह है कि क्या यह सही है कि जो बिल्डिंग बन रही हैं स्टेडियम की वे आकार्डिंग टु मैप एंड डिजाइन नहीं है अगर नहीं है तो उनमें इस बात का खतरा है कि वे मे कोलेप्स एट एनीटाइम दूसरा यह कि जो मसाला इस्तेमाल किया जा रहा है, जो ब्रिक्स इस्तेमाल हो रही है, वे सब स्टैंडर्ड है। तीसरा सवाल यह है कि क्या यह सही है और इसकी रिपोर्ट आपको हुई है कि जो सीमेंट और लोहा आपने अलाट किया है इन बिल्डिगों के लिये, बड़े पैमाने पर उसका ब्लैक हुआ है और चोरी हुई है ? चौथा सवाल, इसमें से आप, माननीय बूटा सिंह जी इस बात की भी कोशिश कर रहे हैं कि ठेकेदारों से अपनी पार्टी के लिये एक लम्बी रकम निकालें ताकि आपका इलैक्शन फण्ड मजबूत हो सके। इन चार सवालों का जवाब मंत्री महोदय दें।

**श्री बूटा सिंह :** उपसभापति जी, मैं तो सोच रहा था कि मान्यवर शाही जी कुछ अच्छे सुझाव देंगे जिसमे हमारा हौसला बढ़ेगा और काम आगे चल पायेगा। परन्तु इनका प्रवचन सुनने के बाद मुझे खेद के साथ कहना पड़ता है कि कुछ ऐसे जन्तु भी है जिनको सूर्य की रोशनी में भी नजर आता है। वे केवल रात को ही देख सकते है। इस विचार के कुछ लोग होते हैं

[श्री बूटा सिंह]

ही है। जितनी बातें उन्होंने कहीं वे मनगढ़ंत हैं और जो और मुद्दे उन्होंने उठाये हैं उनका तथ्य के साथ कोई संबंध नहीं है। मैं एक एक करके उनको जवाब दूंगा।

आपने कहा कि ठेकेदारों से हम पार्टी का फण्ड ले रहे हैं मैं प्रार्थना करता हूं कि अगर कोई भी सज्जन एफिडेविट देकर यह चार्ज हमारे ऊपर लगाये और वह साबित हो गया तो बड़ी से बड़ी सजा उपसभापति जी आप हमको दे सकते हैं। इससे बेहूदा चार्ज हो ही नहीं सकता। मैं इसको रिफयूट करता हूं।

**श्री नागेश्वर प्रसाद शाही** : मंत्री जी, बेइमान लोगों की बेइमानी हमेशा अदालत में साबित नहीं होती। बेईमान लोग बेईमान होते हैं

**श्री उपसभापति** : जवाब सुनिये। आप अपनी बात कह चुके हैं।

**श्री बूटा सिंह** : आपने खुद ही माना दो साल बहुत कीमती दो साल। 1976 में हमें ये एशियाई खेल मिले। दो साल तक ये महाशय फैसला ही नहीं कर पाये कि खेलों को करना है या नहीं करना। यदि करना है तो किस ढंग से करना है उपयुक्त के एक वक्तव्य को लेकर कि उस वक्त 30-35 करोड़ रुपये का खर्च होने वाला था तो उपसभापति जी मैं उन्हीं से पूछना चाहता हूं कि जो चीज 1976 में 30-35 में मिलती थी आज उसका क्या भाव है। यह बात मैं इसलिए भी कहता हूं कि उस वक्त जब उन्होंने 30-35 करोड़ का फिगर दिया, उस वक्त यह कोई इस्टीमेट नहीं था खाली एक गैस वर्क लगाया हुआ था। किसी ने काम नहीं किया एक अक्षर भी नहीं लिखा गया एशियन गेम्स के बारे में। दो साल में एक दूसरे के ऊपर दोषारोपण कर रहे कभी प्रधान मंत्री नहीं मानते हैं, कभी गृह मंत्री नहीं मानते हैं, कभी शिक्षा मंत्री नहीं मानते हैं, कभी वित्त मंत्री नहीं मानते है, इस प्रकार से इनकी आपस में सदा रूठा-रूठी चलती रही। देश ने दो कीमती साल खो दिये जिसका नतीजा यह हुआ कि जो हमें चार साल में कम्प्लीट करना था आज हमें वह दो साल से भी कम के वक्त में पूरा करना पड़ रहा है...

**श्री नागेश्वर प्रसाद शाही** : ये मिनिस्टर हैं जो कह रहे हैं कि बिना इस्टीमेट के सारा फैसला हो गया। ये कह रहे हैं।

**श्री बूटा सिंह** : आपकी सरकार के वक्त की बात है।

**श्री नागेश्वर प्रसाद शाही** : आपकी सरकार ने फैसला किया और 30-35 करोड़ का इस्टीमेट दिया।

**श्री बूटा सिंह** : हमारे मिनिस्टर नहीं थे, वे तो आपके मिनिस्टर थे।

**श्री नागेश्वर प्रसाद शाही** : आपकी सर-सरकार ने कहा था 35 करोड़.. **(व्यवधान)** ऐसे समझदार मिनिस्टर है। बिना इस्टीमेटस के बोलते हो।

**श्री बूटा सिंह** : ये जितनी बातें इन्होंने ये सारी की सारी हवा में की गयी है। आपने कहा कि सीमेंट का कोटा किसी एक प्रदेश का डाइवर्ट कर दिया गया। बिल्कुल गलत, निराधार बात है। किसी स्टेट का सीमेंट का कोटा हमने डाइवर्ट नहीं किया। एशियाई खेलों के लिए स्पेशल प्रोविजन्स किये गये है ताकि रेगुलर सप्लाई जो है वह इफैक्ट न हो.. (**व्यवधान**) उसके लिए खासकर प्रोविजन किया गया है, लोहे का...

**श्री नागेश्वर प्रसाद शाही** : कोई सीमा होगी इस बात की यू०पी० के चीफ मिनिस्टर ने कहा है, यू०पी० के सप्लाई मिनिस्टर ने कहा है कि ... (**व्यवधान**)

**श्री उपसभापति :** रहने दीजिए, अब को बात सुनकर उनसे पूछिए।

**श्री नागेश्वर प्रसाद शाही :** * * *

**श्री उपसभापति :** यह आप कैसे कह सकते हैं।

**श्री नागेश्वर प्रसाद शाही :** यह आपका ही हक है? * * *

**श्री बूटा सिंह :** यह सिर्फ आपका ही हक है। मैं कहता हूं कि किसी स्टेट का कोटा (**व्यवधान**) हमने जो सीमेंट प्रोवाईड किया है, ईंटें प्रोवाईड की, लोहा प्रोवाईड किया है, उस का रेगुलर सप्लाई के ऊपर कोई असर नहीं पड़ा है। उनका हमने स्पेशल प्रोविजन रखा है। इसीलिए कुछ सामान हमें इम्पोर्ट करना पड़ा है.... (**व्यवधान**)

**श्री पी० एन० सुकुल :** (उत्तर प्रदेश) : इन्होने कहा है कि एफीडेविट लाईये और... (**व्यवधान**)

**श्री नागेश्वर प्रसाद शाही :** क्या पार्लियामेंट में एफीडेविट होता है?

**श्री उपसभापति :** बैठिये बैठिये... (**व्यवधान**)

**श्री बूटा सिंह :** उपसभापति जी, ऐसा लग रहा है कि सभी इंजीनियर... (**व्यवधान**)

**श्री जे० के० जैन :** * * * तुम क्या बात करते हो...... (**व्यवधान**)

MR. DEPUTY CHAIRMAN: Please take your seat.

**श्री जे० के० जैन :** सारे एशियन गेम्स को सैबोटाज किया और सरकार के बाहर ये इस तरह के * * *

MR. DEPUTY CHAIRMAN: Please take your seat. Let the Minister complete his reply.

**श्री बूटा सिंह :** आपने कहा कि कुछ इंजीनियर्स ने और कुछ ... (**व्यवधान**)

**श्री जे० के० जैन :** ***(**व्यवधान*****) (**व्यवधान**) * * * (**व्यवधान**)

MR. DEPUTY CHAIRMAN: Order, please.

**श्री जे० के० जैन :** देखिए, बोलने से पहले सोच लीजिए आप। आइंदा इस तरह की * * * (**व्यवधान**)

**श्री सदाशिव बागाईतकर** (महाराष्ट्र): माननीय उपसभापति जी, आई एम आन ए प्वांइट आफ आर्डर...

**श्री उपसभापति :** क्या प्वाइंट आफ आर्डर है?

**श्री जे के० जैन :** प्वाइंट आफ आडर यह है कि इन्होंने क्यों कहा यह प्वाइंट आफ आर्डर उठाना चाहते है।

**श्री सदाशिव बागाईतकर :** सदन में एक दूसरे के ऊपर इस तरह से चलता है। लेकिन जिस शब्द का इस्तेमाल मेरे माननीय मित्र ने किया है... (**व्यवधान**)

**श्री उपसभापति :** आपने भी किया, उन्होंने भी किया। दोनो ने असंसदीय शब्दों का प्रयोग किया।

**श्री सदाशिव बागाईतकर :** मुझे कहने दीजिये ....(**व्यवधान**)

श्री उपसभापति : नहीं तो उनको फर्क पड़ता है।

श्री सदाशिव बागाईतकर : इस तरह का शब्द प्रयोग करना . . . (व्यवधान)

श्री जे० के० जैन : *** बोलना भी अनपार्लियामेंटरी है? अगर मैं *** कहूंगा आप क्या कहेंगे, बोलिये, जवाब दीजिये . . . . . . (व्यवधान)

श्री उपसभापति : बैठिये बैठिये।

श्री जे० के० जैन : *** (व्यवधान)

MR. DEPUTY CHAIRMAN: Order, please.

श्री नागेश्वर प्रसाद शाही : अपने प्रधान मंत्री को देखिये। ***

श्री सदाशिव बागाईतकर : श्रीमन्, मेरा प्वाइंट आफ आर्डर है कि जिस भाषा का प्रयोग सम्मानित श्री जैन साहब ने किया। उन्होंने कहा कि *** पहले तो किसी को 'तुम' या इस तरह की भाषा बोलना क्या सदन की जो परम्परा रही है, उसके अनुकूल है? दूसरी बात इस तरह से धमकाना, क्या यह सदन की इस तरह की परम्परा है?

श्री जे० के० जैन : मैंने नहीं कहा कि * * * मैंने कहा कि * * *

श्री सदाशिव बागाईतकर : आपस में नुक्ताचीनी करने में मुझे आपत्ति नहीं है, लेकिन इस तरह की भाषा प्रयोग हो और आप भी उसे बर्दाश्त करें और इतना भी सम्मानित सदस्य को न बतायें कि इस तरह की भाषा का प्रयोग करना सदन में शिष्टाचार नहीं होता, मुझे ऐसा लगता है कि इस सदन की कार्यवाही सुचारू रूप में चलाने में आप हमारी मदद नहीं कर रहे हैं। कम से कम इतना तो रोकिये कि इस तरह की धमकी और इस तरह की भाषा आप सदन में प्रयोग न करें।

श्री उपसभापति : बागाईतकर जी, मैं आपसे निवेदन करूंगा . . (व्यवधान)

SHRI SANKAR PRASAD MITRA (West Bengal): He meant that there should be no offensive language used on either side of the House.

SHRI J. K. JAIN: He should not have said * * *

इन्होंने कहा . . . (व्यवधान)

श्री उपसभापति : प्लीज हो गया। अब आप बैठ जाइये।

श्री पी० एन० सुकुल : इन्होंने *** कहा इन्होंने *** कहा इनको आप मना नहीं करते। . . . (व्यवधान)

SHRI RAJENDRA SINGH ISHWAR SINGH (Madhya Pradesh): Mr. Deputy Chairman, Sir, the language used by Mr. Shahi, that the Minister is * * * is not a parliamentary expression. Therefore, Mr. Shahi invited all the comment from this side.

MR. DEPUTY CHAIRMAN: I will see the records. If there is anything unparliamentary, I will have it expunged.

SHRI NAGESHWAR PRASAD SHAHI: All the State Governments have said that cement supplies have been interrupted.

*Expunged as ordered by the Chair.

**श्री जे० के० जैन** :***आप बैठ जाइये। अब आप बैठ जाइये। * * *

**श्री नागेश्वर प्रसाद शाही** : * * *

**श्री जे० के० जैन** : बैठिये ... (व्यवधान)

MR. DEPUTY CHAIRMAN: When the Minister is refuting the allegation, you have to accept it

**श्री उपसभापति** : आप खड़े मत होइये। अपने पीछे वालों का अनुसरण मत करिये।

**श्री बूटा सिंह** : उपसभापति जी, मान्यवर, सदय ने कहा कि जिन इंजीनियर्ज ने पहले यह कहा था कि यह बिल्डिंग प्रोजेक्टस नहीं बन सकते है, एकाएक इन्दिरा जी ने आने के बाद कहा कि यह सब हो सकता है।

इससे तो यह सिद्ध होता है कि हमारे देश में इंजीनियर्ज, साइंटिस्ट और टैक्नीशियन का कितना विश्वास है इन्दिरा जी में, उनमें इतना बल आ गया कि जो काम नहीं हो सकते है, वे काम हम कर सकते हैं।

आपने देखा है कि आर्यभट्ट हुआ, एप्पल जैसा प्रोजेक्ट सम्पन्न किया, क्यों हुआ? इसलिये कि देश में साइंटिस्टो को, टैक्नीशियंस को उनके नेतृत्व में पूर्ण विश्वास है और मैं इसी भावना से कह सकता हूं कि एशियाई खेलों के साथ जुडे हुए जितने प्राजेक्टस है, मुझे खुशी है कि हमारे यंग इंजीनियर्ज हमारे वर्कर्ज, लेबरर्जज जितने भी है, उनको इतना विश्वास है कि वे राउंड दी क्लाक काम करते है, रात दिन काम कर रहे है और हमें कहते है कि हम नवम्बर, 1982 में नही जून, 1982 में सारा कुछ पूरा कर देंगे ताकि इसमें हम लोग पहले खेल करा सकें।

आपने कुछ और फिगर्ज मांगे है कि एशियाई खेलों के साथ जो डिवैलपमेंटल काम हो रहे है और आपने यह भी कहा कि सारे डिवैलपमेंटल काम बंद पड़े हैं। साहिब यह सही नहीं है। डी० डी० ए० ने इसी साल एक रिकार्ड कायम किया है जो कि आज तक नहीं हुआ है। 32,000 नये फ्लैटस बना करके, बिल्डिंगज खड़ी करके उन्होंने साबित कर दिया है कि इतने बड़े काम के साथ साथ उनकी डिवैलपमेंटल एक्टिविटीज न सिर्फ चल रही है, बल्कि आगे से ज्याद हो रही है।

तो मैं अर्ज करना चाहता हूं कि इसके साथ जो दूसरी फसिलिटीज दिल्ली में चल रही है एशियाई खेलों में लाखों लोग आयेंगे उनके यातायात की सुविधा होगी और यातायात में बाधा नहीं पड़े कुछ सड़कों के बारे में कुछ फ्लाई ओवर्ज के बारे में रेलवे की इलैक्ट्रीफिकेशन के बारे में चर्चा हुई। यह सारी चीजें जितनी भी थी वह योजना में थी खाली उनको हम लोग इस तरह से सम्पूर्ण करने जा रहे है ताकि उनका एशियाई खेलों के साथ संबंध जो है वह जितनी भी सारी योजनाएं है, यह कम्पलीट होकर हमें एशियाई खेलों में इनका फायदा हो।

अब इलैक्ट्रिफिकेशन आफ रेलवेज हैं, इसमें 28 करोड़ के करीब रुपया लग रहा है। इसी तरह से ओवर फ्लाईज है, इसमें करीब 34 करोड़ रुपये है, पालम एयरपोर्ट का जो पहले ही डिवलपमेंट प्लान है, उसमें दो करोड़ है और भी स्पोर्टस विलेज

*Expunged as ordered by the Chair.

[श्री बूटा सिंह]

में कमर्शियल बेसिस पर हमारे डी० डी० ए० वालों ने जो विलेजज में फ्लैटस बनाये हैं, उनका अलग से डिवेलपमेंटल प्लान है।

उसके बाद वह कमर्शियल बेसिस पर उनको बेच देंगे। यह सारी जितनी चीजें है, उनके ऊपर खर्चा जरूर हो रहा है, मगर यह खर्चा पहले ही डिवैलपमेंटल एक्टिविटीज में था। खाली इतना हो रहा है कि जो पांच साल में होने वाला था, उसको दो साल बढा करके आगे करके उसमें यह किया है कि उसको एशियाई खेलों के साथ जोड़ दिया जाये ताकि एशियाई खेले जो हैं, वे स्मूथली हो सके।

**श्री जगदीश प्रसाद माथुर :** सब से पहले तो मैं श्री जैन के चरणों में निवेदन करता हूं कि शोर न करें मुझे बोलने दे। आप के श्रीचरणों में निवेदन कर रहा हूं.. (व्यवधान) आपने जंगली महाराज की बात कही थी। जंगली महाराज बहुत बड़े साधु हैं।

श्रीमन्, अभी मंत्री महोदय ने जवाब देते हुए कुलकर्णी साहब को बताया था कि 26 करोड़ का कभी सवाल ही नहीं था। मैं पूछना चाहता हूं 1978 में कैबिनेट का फैसला क्या था — इनकी सरकार तो पहले नहीं थी जनता पार्टी का फैसला था लेकिन वह फैसला तो उनकी जानकारी में है — मेरी जानकारी में है, 26 करोड़ का फैसला था। उस के बाद बराबर कीमतें बढ़ती चली गई है। कुलकर्णी साहब के जवाब में उन्होंने बहुत से आंकड़े दिए जिनको मैं नोट नहीं कर सका हूं, लगभग 100 करोड़ रु से ऊपर की कीमत बताई है...

**श्री बूटा सिंह :** टोटल लगा कर बताया 67 पोइन्ट समथिंग।

**श्री जगदीश प्रसाद माथुर :** वह मैंने बताया है, लगभग उतना ही। लेकिन जब ठेके लिए जाते है तो उसमें 10 से 13 परसेन्ट की गुंजाइश रखी होती है। बढ़ने की। मैं पूछना चाहता हूं कि जो कैबिनेट ने ये आंकड़े दिए हैं उनमें ऊपर बढ़ाने की कितनी गुंजाइश है? मेरे पास फिगर कुछ ऐसी है कि जहां पर आपने 13 परसेन्ट बढ़ाने की गुंजाइश रखी थी वहां 50--60 परसेन्ट बढ़ानी पड़ी है।

दूसरे, मैं जानना चाहूंगा, जो फिगर आपने बताई है, वह कैबिनेट का डिसीजन है 1980 के मध्य का। उसके बाद जो कीमतें बढ़ी है, उस के बाद आप की कैबिनेट ने रिव्यू किया है, और अगर किया तो है नया फैसला क्या निकला है?

दूसरे, क्या मंत्री महोदय को जानकारी है कि जो ठेके दिए गए है, वह कितने है? मुझे संदेह है, जो रकम आपने सैंकशन की है, ठेके जितने-जितने रकम के दिए गए उस से ज्यादा कीमत के बैठते है हालांकि आप की यें कीमतें गलत साबित हो जाएंगी। मैं जानना चाहता हूं कि किस चीज के कितने के ठेके दिए गए है, उन की टोटल रकम कितनी है, जिससे पूरी बात का पता चल जाए। दूसरे, जो कवर्ड स्टेडियम बनाने की बात थी वह क्यों नहीं की गई? क्या वह मंत्री महोदय बताने की कोशिश करेंगे?

**श्री बूटा सिंह :** कौन सा स्टेडियम?

**श्री जगदीश प्रसाद माथुर :** कवर्ड, ढंका हुआ अंग्रेजी वाला। कावर्ड नहीं। बिहारी की तरह नहीं जिसमें स्पष्ट अस्पष्ट हो जाता है।

**श्री बूटा सिंह :** किस स्टेडियम के बारे में पूछ रहे हैं आप?

**श्री जगदीश प्रसाद माथुर :** जो स्विमिंग पूल है इसके अंदर...

**श्री उपसभापति :** वह तो छोड़ दिया । अब कवर्ड नहीं बनाएंगें । छोड़िए इसे ।

**श्री जगदीश प्रसाद माथुर :** श्रीमन्, सवाल खड़ा होता है, छोड़ कैसे दिया ? पहले आपने उसको कवर्ड बनाने के लिए कहा, फिर आपने कहा नहीं बनेगा क्योंकि उसमें स्ट्रक्चरल डिफेक्ट आ गए । तो ये जो स्ट्रक्चरल डिफेक्ट आए यह क्यों आए ? इस की जिम्मेदारी किस की थी ? आप इस जिम्मेदारी को किस के ऊपर पिनपौइन्ट कर रहे हैं और उस पर क्या कार्यवाही कर रहें हैं ?

श्रीमन्, पहले एक जर्मन विशेषज्ञ आए थे, उन्होंने खिलाफ राय दी । फिर एक अंग्रेज आया ; उन्होंने भी खिलाफ राय दी । इसका ठेका जिन महाशय का था, मुझे संदेह है, शायद वे संबंध कुछ रखते है बूटा सिंह जी से, कुछ खानदानी ताल्लुक है ; मैंने सुना है...

**श्री बूटा सिंह :** किसको ?

**श्री जगदीश प्रसाद माथुर :** मैं सुन रहा हूं, मेरी बातों पर अक्षरश: मत जाइए..

**श्री बूटा सिंह :** मेरे खानदान के?

**श्री जगदीश प्रसाद माथुर :** पहले सुनिए तो हुजुर । जिन सज्जन को ठेका दिया गया, अब वह मांग रहे है पैसा यह कह कर कि साहब आपने छत भी बनानी थी मैंने उसका डिजाइन भी कर दिया, डिजाइनिंग का पैसा मुझे दीजिए ; और कहते हैं मैंने पिलस खड़े किए हुए हैं, उन्हें तोड़ूंगा उसका पैसा दीजिए । यह महाशय कौन है ? मेरी जानकारी है-- मैं चाहता हूं मेरी जानकारी 90 परसेन्ट गलत हो-- वह बूटा सिंह के कोई रिश्तेदार है । अगर है तो बता दें कौन हैं ? नहीं हैं तो बता दें कौन है । कितने नुकसान का आप भुगतान करेंगे बतौर जिस के कहने पर नुकसान उस ठेकेदार को पहुंचाया । पहले आपने कह दिया बनाने को अब उसको तुड़वा रहें है । एक डिजाइन का कितना लाख देंगे ।

**श्री उपसभापति :** हो गया बस ।

**श्री जगदीश प्रसाद माथुर :** अभी एक ही बात शुरू की जो स्विमिंग पूल बना है उसकी । क्या इस के ऊपर इंटरनेशनल फेडरेशन ने आब्जेक्शन नहीं किया था ? मेरी जानकारी है कि इन्टरनेशनल स्विमिंग फेडरेशन ने आब्-जेक्शन किया था । उसके साथ दूसरी एक बड़ी जबर्दस्त बात जुड़ी हुई है । आपने अब खेलों की तिथि बदल दी है, पहले अक्तूबर में होने थे अब नवम्बर में होंगे अकस्मात आपने 19 अक्तूबर प्रारम्भ करने की तिथि रखी है जो श्रीमती इन्दिरा गांधी का जन्मदिन है । बदल कर आपने इन्दिरा गांधी का जन्म दिन तय कर दिया । गांधी जी का जन्म दिन छोड़ कर इन्दिरा गांधी का जन्म दिन कर दिया मुझे एतराज नहीं । आपने अपने बयान में कहा है कि उस को सुधार लें । बहुत से देशों ने अपनी स्विमिंग की, बाक्सिंग की टीमें भेजने से मना कर दिया है, क्योंकि सीजन बदल गया है । यदि अक्तूबर होता तो खुले स्विमिंग पूल में तैराकी हो सकती थी । ऐसी ही बाक्सिंग हो सकती थी । इन्टर-नेशनल बाक्सिंग फेडरेशन ने भी मना कर दिया है बहुत से देशों ने अपनी टीम भेजने से आनाकानी की है । ऐसी ही स्विमिंग फेडरेशन ने मना कर दिया है । आप इस जानकारी को देख लें ।

अब एक आखिरी सवाल पूछता हूं । आपने लोदी कालोनी में जो स्टेडियम बनाया है । उसका नक्शा आप ने कब पास किया और उस को सेंक्शन करवी । उस के लिए बार

[श्री जगदीश प्रसाद माथुर]

फ्लाई-ओवर बन रहे है । क्या आपने देखा था कि जहां 60–70 हजार आदमियों के बठनेकी जगह है उनकी गाड़ियां कहां खड़ी की जाएंगी ? पार्किग कहां होंगी । मैं पार्किग की बात इसलिए कह रहा हूं इससे यह प्रकट होता है कि आपने कोई उचित प्रकार से विचार ही नहीं किया था ।

**संसदीय कार्य विभाग मे राज्य मंत्री (श्री सीताराम केसरी)**: रामलीला मैदान में भेज दी जायगी ।

**श्री जगदीश प्रसाद माथुर** : हुजुर, आपका मकान बहुत बड़ा है, वहां आ जायेगी । यह जो स्टेडियम बनेगा इसका आप बाद में उपयोग क्या करेंगे ? 60–70 हजार लोगों के बैठने का इन्तजाम है । यू आर वेस्टिग मनी । वहां पर आनेजाने का रास्ता नहीं है, पार्किग का इन्तजाम नहीं है । मेरा कहना यह है कि चार फलाई ओवर बनाने पर आप सिर्फ इस लिए मजबूर हुए कि देयर वाज नो पार्किग एकोमोडेशन । उस पुल के नीचे की जगह आप पार्किग के लिए इस्तेमाल करेंगे । गेम खत्म होने के बाद फलाई-ओवर का कोई विशेष उपयोग नहीं है ।

एक आखिरी सवाल है । एक पाइप लाइन डाली जा रही है जेल रोड़ पर नंगल रैया के पास । उस का ठेका महीनों तक रुका रहा । मेरी जानकारी यह है कि कि ज्ञानी जैल सिंह साहब का फोन गया कि अमुक आदमी को ठेका देना चाहिए । उस के बाद संबंधित आदमी के घर पर सी० बी० आई० ने रेड किया, कागजात चले गये, इसलिए कई महीनों की अड़चन पड़ गई है । मैं पूछना चाहता हूं कि नंगल रैया में जो पानी की लाइन पड़ रही है उसको आप कब पूरा कर देंगे ?

**श्री बूटा सिंह** : कहां ?

**श्री जगदीश प्रसाद माथुर** : आप को पता नहीं ।

**श्री जे० के० जैन** : आप जगह का नाम गलत ले रहे हैं । जगह का नाम नंगल रैया नहीं नांगल-राया है ।

**श्री जगदीश प्रसाद माथुर** : जैन साहब मैंने कहा था कि हल्ला मत मचाना ।

**श्री जे० के० जैन** : आप की गलती को सुधार रहा हूं । आप को काम्प्लिमेंट देना चाहिए कि आपकी गैरसमझी का सुधार कर रहा हूं इस जगह का नाम नांगल-राया है ।

**श्री जगदीश प्रसाद माथुर** : मैंने नंगल कह दिया था । नंगल भी बोलते हैं मैंने जो सवाल किये है उनको दोहराने की आवश्यकता नहीं । उन के बारे मे मंत्री जी जानकारी दे दें ।

**श्री बूटा सिंह** : उपसभापति जी मुझे खेद है कि मान्यवर सदस्य को जिस ने भी ब्रीफ किया जहां से भी सूचना इन्होंने ली . . .

**श्री जगदीश प्रसाद माथुर** : श्रीमन् आप ने कहा था कि पोजिटिव सुझाव दे । दो सुझाव मैं दे देता हूं आप इजाजत दे दीजिए । इन खेलों का उपयोग हमारे देश में खेलों के लिए जो उत्साह है उस को बढ़ाने के लिए किया जाना चाहिए । यह हो रहा होगा ऐसा मेरा अन्दाजा है । मैं एक सुझाव यह देना चाहता हूं कि जो खिलाड़ी आप छांट रहें हैं गांव से लेकर ऊपर तक उन खिलाड़ियों को जिन को आप छांट लें उन का इंश्योरेस सरकार कराये जिस से कि उन को चोट लगे फैंट लगें तो इंश्योरेंस से मुआवजा मिल सके ।

**श्री बूटा सिंह** : चल एक तो अच्छी बात कही । बहुत-बहुत शुक्रिया । मैं अर्ज कर रहा था कि मान्यवर सदस्य ने जितने

प्रश्न पूछे उनने उनकी जानकारी बिलकुल निराधार है। पहले को ही ले लीजिए कि स्विमिंग पूल का ठेकेदार मेरा रिश्तेदार है मेरी शक्ल का है सरदार है तो मैं नहीं कह सकता। लेकिन मेरा कोई रिश्तेदार कहीं दूर का भी नहीं है। यह बिल्कुल निराधार है।

**श्री जगदीश प्रसाद माथुर :** निकट का होगा।

**श्री बूटा सिंह :** मेरा कोई रिश्तेदार नहीं है।

**श्री जे० के० जैन :** इन का रिश्तेदार होगा या इन घरवालों का क्यों कि जानकारी इन की है।

**श्री जगदीश प्रसाद माथुर :** आप से कहलवा कर कि आप का रिश्तेदार नहीं है मैंने आप का भला किया है। दुनिया में खामखाह बदनामी हो रही है।

**श्री बूटा सिंह :** उपसभापति जी आपने जिक्र किया कवर्ड स्वीमिंग पूल का। उस मे भी आप बहुत सी बातें ऐसी कह गये कि जैसे हमें बहुत से देशों ने लिखा है कि हम अपनी टीम को यहां नहीं भेजेंगे। मैं माननीय सदस्य को कहना चाहता हूं कि हमने अभी किसी को निमंत्रण ही नहीं भेजा तो उन के टीम भेजने या न भेजने की बात लिखने का प्रश्न ही कहां पैदा होता है। उनका जवाब कहां से आ गया।

**श्री जगदीश प्रसाद माथुर :** मैंने बाक्सिंग के बारे में कहा है।

**श्री उपसभापति :** आप तो अपनी बात कह चुके हैं।

**श्री बूटा सिंह :** बाक्सिंग की बात हुई ही नहीं, आपने स्वीमिंग पूल की बात कही है। अभी किसी भी खेल के लिये हमने इंवीटेशन नहीं भेजा है। जब इंवीटेशन भेजेंगे तब पता चलेगा कि कौन यहां आना चाहता है और कौन नहीं आना चाहता है। इसलिये आप की यह बात भी निराधार है।

लोदी कालोनी में जो मेन स्टेडियम बन रहा है उसका बाकायदा नक्शा देखा गया, और वह स्टियरिंग कमेटी के पास हुआ और वर्क्स ऐंड हाउसिंग की एक स्पेशल आर्गनाइजिंग कमेटी है। उस को भी इसमें इंवाल्व किया गया। उन सब ने उस को देखा नक्शा बनाया। और जो आपने 1978 के आंकड़े दिये है उस में लोदी रोड के मेन स्टेडियम का वर्णन नहीं था। उस वक्त की सरकार को ध्यान नहीं था कि इतना बड़ा स्टेडियम चाहिए। वह लोग तो सोच रहे थे कि नेशनल को ही बड़ा बना लिया जायगा और उस से काम चल जायगा। लेकिन जब वह चीज इंजीनियर्स के पास गयी तो उन्होंने कहा कि मेन स्टेडियम को अगर इतना बड़ा बनायेंगे तो इंडिया गेट और सेंट्रल विस्टा जो है वह सारा का सारा मारा जायगा। तो यह बात उस वक्त भी ड्राप कर दी गयी थी। यह इतना बड़ा स्टेडियम देश में पहली बार बन रहा है। जितनी फैसिलिटीज इस में हम क्रियेट करने जा रहे हैं उस के बाद दिल्ली विल कम आन दि वर्ल्ड मैप आफ स्पोर्टस। यह खेद की बात है कि आज तक हमारे देश में एक भी स्वीमिंग पूल ऐसा नहीं है कि जो इंटरनेशनल स्पेसिफिकेशन का हो। आज तक हमारे यहां एक भी साइकिल वलोड्रम नहीं है जब कि दुनिया की सबसे ज्यादा साइकिलें हमारा देश ही प्रोडयूस करता है। लेकिन हमारे यहां एक भी साइकिल वेलोड्रम नहीं है। इसी तरह से शूटिंग रेंज की बात है। हमारे कुछ ऐसे खिलाड़ी हैं कि जो शूटिंग क्षेत्र में बहुत ऊंचे

[श्री बूटा सिंह]

शिखर तक पहुंच गये है लेकिन उन के लिये हमने आज तक भी शूटिंग रेंज तैयार नहीं किया। यह जितनी फैसिलिटीज हम क्रियेट करने जा रहे है यह सब देश के लिये एक बहुत बड़ा असेट होंगी और इस के बाद दिल्ली कभी भी यहां पर ओलेंपिक्स कर सकता है, यहां पर वर्ल्ड चैंपियनशिप करा सकता है। इस के बाद हमारे देश को विश्व भर में एक आदर सत्कार मिलेगा। स्पोर्ट्स की दुनिया में बड़ा आदर मिलेगा और इसलिये एक यह बहुत बड़ी बात होगी और इसलिये इसको अच्छी तरह से देखना चाहिए न कि इधर उधर की बातें कह कर निराधार भ्रम फैलाय जायें जैसे आप ठेकेदार की बात कर रहे है। मुझे तो मालूम भी नहीं है कि किस किस प्रोजक्ट में कौन कौन सर्विसेज है जो कहीं पानी देती है, कहीं इलेक्ट्रिसिटी की सप्लाई करती है, कहीं टेलीफोन के तार बिछाती है। तो यह कहना कि ज्ञानी जी का टेलीफोन गया कि अमुक व्यक्ति को काम दे दिया जाय, गलत बात है। हर काम के लिये टेंडर आते हैं, उन की छान-बीन होती है, उस को कमेटी देखती है और उस के बाद टेंडर एक्सेप्ट किये जाते है और अगर इस में किसी को शिकायत हो तो वह कोर्ट में जा सकता है। लेकिन मैं कहना चाहता हूं कि ऐसी कुछ पार्टियां हैं, ऐसे कुछ व्यक्ति है कि जो इस प्रकार का गलत प्रोपैगेन्डा करते हैं एशियायी खेलों को नुकसान पहुंचाने के लिये। मैं माननीय सदस्य से अपील करूंगा कि वे ऐसे प्रोपेगेन्डा में वह न जायें।

श्री जगदीश प्रसाद माथुर : जो आंकड़े मैंने दिये थे उन का जवाब नहीं दिया।

श्री उपसभापति : आंकड़े सब उन्होंने पढ़ दिये हैं।

SHRI M. R. KRISHNA (Andhra Pradesh): Mr. Deputy Chairman, Sir, it is a fact, which cannot be denied by anybody, that because the games have been delayed the cost of construction etc. has gone up tremendously, and it is to the credit of the Prime Minister of India, Shrimati Indira Gandhi, that the prestige of this country has been kept up in the international world because even though they were delayed we could take up the games and prevent the other competitors, like Hong Kong and other countries, to compete and take away the Asian Games. India is the founder member of the Asian Games and the first games were held in India when we had absolutely no facilities excepting one National Stadium in Delhi and the people who were organising the Asian Games at that time were anthony D'Mello, Rajkumari Amrit Kaur and a few other people. Now we have

3 P.M.

been given this responsibility. Actually we had offered and we got it in the International Committee. We offered and we got it. It is all very good. But we will have to be, at the same time, very careful, having taken this responsibility and having wasted two or three years. Now we have to spend a lot of money in building the infra-structure. But there also I do not want the officials of the Government of India and of the organisations concerned to do things as they like because this is going to create a lot of complications and there may be many scandals which will come up at a later stage. This happens even in advanced countries and, therefore, I won't be surprised if this is going to happen in India. I do not have any doubt that we will be able to stage the Games here. All the facilities will be ready in time; I do not have any doubt about it. But for anybody to say that the supervision is excellent, that there will not be any fraud and that there will not be any mismanagement is too tall a responsibility for anyone representing the Government to take.

I would have been very happy if the Education Minister were to answer this Calling Attention Motion,

because my Calling Attention notice was very specific. It had stated that things like overlapping, extravagant expenditure should be avoided. Therefore, I wanted the Calling Attention to be answered by the Minister of Education. If I have to speak on the Organising Committee, Mr. Buta Singh will not and should not be the person to reply me; it should be either the Prime Minister or the Education Minister who should be here to reply to those points. Because I would like to ask: how many committees are there? How many committees have been superseded? There is the All-India Council of Sports; there is the Indian Olympic Association; there is the Steering Committee; there is the Organising Committee; and there is the Coaching Committee. NIS Patiala, the National Federation—all these have got responsibilities and their responsibilities are very clearly earmarked. I would like to know whether Mr. Buta Singh has got any right to tell any Federation the way in which they should select their teams and train them? Selection of teams and their training are the most essential things for India since we are hosting the Games here. You may provide all the facilities, but if your performance is poor, niggardly, definitely this country will become a laughing stock. Has he any control over these Federations? Mirdhaji is heading a committee. Has that committee any right to go into this aspect and say whether the techniques which are used by a hockey team, or a football team or a volley-ball team are good. Has he or his committee got the competence? The competence is only with the NIS, Patiala. The Director, NIS, Patiala is now getting the services of foreign coaches. It is already very late. What has Mirdhaji to do with that coaching? Can he interfere either with the NIS training, or with the selection of the teams? No, he cannot do anything. Therefore, the fundamental question is, the Federations are autonomous bodies. They will not allow the Government to interfere in their selection and training. But when this country is hosting the Games, we cannot abdicate our responsibility because it is the honour of Government of India, it is the honour of this country which is at stake. Therefore, you will have to say good-bye to the autonomous character of the Federations. In all other countries—whether it was Mexico or Munich or the Soviet Union—where the Games were held, the Federations had to subordinate themselves to the instructions of the government. The Government, in some form or the other, definitely comes into the operations and it comes in a very big way. But, unfortunately, Sir, here, even the Vice-Presidents who are there, a number of them, have not got any responsibility. I do not think that they have got any responsibility. The Organising Committee and its functioning also, Sir, I have definitely to question because it is not going in the proper manner. Even the other day there were reports in the Press that the labourers in some places were not paid their wages and that they were treated as bonded labourers. (*Time bell rings*) Sir, I was the main person moving that motion.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI M. R. KRISHNA: And, Sir, the Air-India is also co-operating with the Organising Committee and it is said that it has already given about 200 free tickets to the Organising Committee to be utilised for sending their experts abroad. They have sent already 33 people and this has been reported in some of the papers. What about the people who have already been sent? Are they really the experts? Then, Sir, there is another team which is going to watch the swimming events somewhere. The people who are going

[Shri M. R. Krishna]

to watch this event cannot come and do any thing, cannot do anything with regard to swimming in this country, because they do not have the authority nor do they have the competence. It is only the Swimming Federation of India which can do it. Neither Mr. Buta Singh nor Mirdhaji nor anybody else for that matter can claim that he has got the competence to change the method or mode of training. Sir, this is the way in which we are frittering away our very very precious money and these are not the things which one can simply agree with.

SHRI ARVIND GANESH KULKARNI: It is a left-handed compliment given to the Government.

SHRI M. R. KRISHNA: Another thing, Sir. In the Olympic Games or the Asian Games, the food arrangement is made sufficiently in advance. In the Munich Game it had been done nearly four to five years earlier. Now, we may be very competent in providing all the facilities, especially the food facilities, to the participants from the various countries. But I do not know what arrangements you have already made with regard to this and I do not know whether it is the ITDC which is going to take full responsibility for this or whether it is going to be a private contractor who is going to help the Organising Committee about the food arrangements.

Then, Sir, the NIS, Patiala, has got a few coaches and it has got a few centres. It is having three centres. If you take the teams which have been selected by the Hockey Federation or the Football Federation or the Basketball Federation or the Volleyball Feredation or the Swimming Federation, you will see that anybody who has got something to do with the sports and the sports organisations and the sports training in this country will be aghast and one would not be very sure whether the NIS will be able to train all these people to compete in the Asian games and win the laurels for our country. It is an up-hill task. So, unless we do something urgently and very seriously, we would not be able to meet the challenge. Therefore, Sir, I will definitely take another opportunity to speak about the functioning of this Organising Committee and other things.

SHRI BUTA SINGH: Sir, no doubt, it is an uphill task. But we all are engaged in all seriousness to see that we come out successful. The honourable Member is a knowledgeable person in the matter of sports. But, unfortunately, if he had cared to check up the points which he has raised now . . .

SHRI M. R. KRISHNA: I have spoken what I thought I should speak and I stand by it, Mr. Buta Singh.

SHRI BUTA SINGH: I am going to reply to you. But I am only saying that if you had consulted me before coming here, you would not have raised those points which you have raised now. Most of the points are already covered. I think the honourable Member knows that we have got our headquarters in the Pragati Maidan and he could have come and checked up the points with me. The honourable Member is also a Member of the Organising Committee.

SHRI M. R. KRISHNA: I have got many more points. The Organising Committee has got about 200 members and how can 200 members participate intelligently? I do not know this.

SHRI BUTA SINGH: That itself shows that we are involving everybody, whosoever matters in sports, and we are taking their opinions and I would only welcome the honourable Members to give their opinions and their guidance to us. Sir, he has raised a number of points which need

a little clarification. He has mentioned the various agencies promoting sports in India, namely, the All-India Sports Council, the IOA, the Steering Committee, NIS, SNIPES, the Organising Committee and its various Sub-Committees. First of all, let me tell my friend that all these agencies are actively participating in the organisation of these Games. But the IOA is of course the parent body. The Games are allotted to the IOA, which is called the NOC, I mean, the host country. In the IOA, Sir, I cannot say that I have many hats but I have so many turbans. I am the President. The hon. Member knows, I am heading one of the most important Federations in the country. I am a coordinator on behalf of the Prime Minister. I monitor the progress of all the agencies who are working here. Therefore, I think it will not be fair to me to say that I will not be able to answer the questions. I welcome the hon. Member. He can put any question here or come to me in my office. I am prepared to satisfy him. As the coordinator I have a chance . . .

SHRI NARASINGHA PRASAD NANDA (Orissa): Mr. Minister, when you co-ordinate, do you wear only one turban or many turbans.

SHRI BUTA SINGH: As Coordinator, I wear another turban. As Chairman I wear another turban. I am the Vice-Chairman of the Steering Committee also. Therefore, I have firsthand knowledge of what is happening in the Steering Committee. All these agencies are fully involved. Under Shri Ram Niwas Mirdhaji there is a committee which has been constituted by the Government of India in the Ministry of Education. He is heading a committee specifically to train, coach and prepare Indian contingents.

Sir, there is a slight misunderstanding: The organizing committee cannot devote time for the preparation of Indian contingents, because we are supposed to look after the Asian Games and one of the countries participating is also India. So, we have to have a separate machinery. I am the Vice-President of the IOA. The Government of India has set up another committee under the chairmanship of Shri Ram Niwas Mirdha who needs no introduction and who is a known figure in the sports activities in the country. That Committee is ensuring that the Indian contingents are properly trained and they are given coaching All the coaching is done under the auspices of the Institute of Sports, at Patiala. But the entire training and coaching is not confined only to Patiala. Sir, we are having our training camps at Hyderabad, at Bangalore, at Gwalior, at Nagpur, at Pune and various places in the country. We are involving almost all the centres and all the available facilities to prepare the Indian contingents. Shri Mirdhaji is heading that committee. And I have my reports that our contingents are doing very well. For example, Sir, you must have read in today's paper that our women hockey team has almost reached the finals now. It is not a big achievement that within such a short time we are able to produce a team which can compete with the rest of the world. So, Sir the training given to Indian athletes, Indian sportsmen, is of a very high quality. We are giving them training not only in Patiala, but we are organising it through international competitions, both abroad and here. All the Federations are fully involved.

The hon. Member has mentioned that I have no control over the Federation. Yes, we do not have control but their participation is there. It is a voluntary participation. It is not something under duress or under threat. All the sports organisations are active in the premises of the State Organising Committee. They have a mini secretariat, and we are in constant touch with them. Wherever there are

[Shri Buta Singh]

certain problems either in the matter of importing certain equipments for training or seeking international competition, either here or abroad, all possible help is extended. I am very happy to state in this House that the cooperation between the Organising Committee and the Fedrations, between the IOA and the Organising Committee, is excellent. Only the day before yesterday, there was the IOA meeting in which I read out the Report of the Organising Committee. Everybody complimented me. I again welcome the hon. Members to come and sit with me. I will value their opinions and their guidance. It is a gigantic task. It is only a national task; it is a task of a very, very high order. The entire Asian sportsmen and women are going to gather in Delhi. It is going to be the biggest Sports Festival, next only to Olympics. So, Sir, I will appeal to every body in the House and outside also that they should join hands in making the Festival a great success. It will really be doing a great national service.

DR. M. M. S. SIDDHU (Uttar Pradesh): Mr. Deputy Chairman, Sir, I will put a few queries. Now, you are going to have an open swimming pool instead of a covered or roofed swimming pool.. May I know what were the overiding consideration for having a covered swimming pool previously and why the structural design was such that the roof may not be able to stand the load or it may come down according to the experts whom the authorities had consulted? Is it also a fact that Rs. 30 lakhs have already been spent for precasting cement slabs for the roof and that another Rs. 25 lakhs are believed to have been spent in the construction because this swimming pool was to be air-conditioned and, therefore, the structure was meant for air-conditioning the swimming pool and Rs. 25 lakhs have been spent which will be a waste now?

Secondly, I would like to know whether the labour laws are being followed or there is a total disregard by the unscrupulous contractors who are exploiting the labour and are paying them less than the minimum wages. They are using bonded labour and child labour.

Lastly, there is the question of influx of nearly 1.70 lakhs to 2 lakhs of persons who are engaged as labourers in the construction of the Asian games. These persons are living in conditions which are mostly insanitary. It has been reported that as compared to last year, the colera cases are on the increase. What steps are being taken to see that the sanitary arrangements are well maintained not only in regard to proper drainage and proper water supply but also in regard to the disposal of excreta which is more important? What steps have been taken for that? If I have noted the figure correctly, I feel that a sum of .5 crores of rupees or something like that will not be sufficient and with the influx of people along with the persons remaining in Delhi, the city may be in danger if proper steps are not taken.

SHRI BUTA SINGH: Sir, the hon. Member wanted to know why the original swimming pool was designed as covered. As I mentioned earlier, the original idea was to have a swimming pool for Delhi which could be used round the year as the weather conditions in Delhi are in extremes. If we did not have the swimming pool air-conditioned, it would be difficult for people in Delhi to use it round the year. Therefore, arrangements for air-conditioning were provided. As we proceeded along with the construction work, we were confronted with certain modifications quite repeatedly which were time-consuming. These modifications required further checks and rechecks. Therefore, we had to have a reappraisal. The Steering Committee and the Organising Committee came to the conclusion that if we are to

effect all the modifications which are introduced from time to time, it may not be possible for the agencies to construct the swimming pool well in time. Therefore, for the Asian Games, we have decided to have the open-air swimming pool and it will be later for the authorities concerned to have those modifications properly processed and checked and then they are free to decide about having a covered swimming pool. This is the position about the covered swimming pool.

Sir, the hon. Member mentioned about some of the pre-cast cement slabs and the steel structures and mentioned about Rs. 30 lakhs and Rs. 20 lakhs and all that. May I inform the hon. Members that both the steel modules and the RCC slabs so far fabricated are only to the extent of Rs. 31 lakhs and the modules and the slabs are such things which can be used in any constructional activity, if they so desire? But I say that the final decision will lie with the authorities after the games are over whether they want to utilise it for the covered pool or not. But it is for the authorities to decide. But the slabs and the modules produced costing about Rs. 31 lakhs are not a waste. Anybody who knows civil engineering will come to a conclusion that if these things cannot be used in this process, they can be used in some other activity. Therefore, Sir, there is no wastage to that extent.

Sir, the hon. Member raised another question about the labour force employed by the private contractors. Yes, I also saw some news items appearing in the Delhi press and immediately contacted the Lt. Governor of Delhi and informed him. He also himself discovered that these things are being reported, and they are taking steps to see that such kind of exploitation, if it exists, is not allowed. Sir, about the sanitary arrangements and the drainage, there is a full-fledged committee called the Public Health Committee which is looking after all these aspects in various projects in the main Asian Games Village and other projects. I can assure this House that there will be no slippage and no deficiency on this account.

---

## MESSAGES FROM THE LOK SABHA

**I. The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill 1981.**

**II. The Essential Commodities (Special Provisions) Bill, 1981.**

**III. The Compulsory Deposit Scheme (Income-tax Payers) Amendment Bill, 1981.**

SECRETARY-GENERAL: Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

**(I)**

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 25th August, 1981, agreed without any amendment to the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1981, which was passed by Rajya Sabha at its sitting held on the 23rd April, 1981."

**(II)**

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its